

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.1648 of 2017**

Binita Bharti & Anr. **Petitioners**

Versus

1. The State of Jharkhand
2. Praveen Chandra **Opp. Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mrs. Ritu Kumar, Advocate
For the State : A.P.P
For the O.P. No.02 : Mr. Shadab Eqbal, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/Dated: 06th September, 2021

1. Call for the scanned copy of the lower court record from the court concerned.

(Rajesh Kumar, J.)

Chandan/-